

लोकसेवा आयोगों पर लागू नहीं होते हैं। जहाँ तक केन्द्रीय सरकार और केन्द्र प्रशासित क्षेत्रों के अधीन कार्यालयों का सम्बन्ध है, जहाँ यह कार्यालय ज्ञापन लागू होता है, उन कर्मचारियों की संख्या से सम्बन्धित सूचना, जिन्हें इस कार्यालय ज्ञापन से लाभ हुआ है, एकत्रित की जायेगी और सदन के सभापटल पर रख दी जायेगी।

#### NATIONAL EDUCATION POLICY

\*805. SHRI S. R. DAMANI:

SHRI RAMACHANDRA  
ULAKA:

SHRI DHULESHWAR  
MEENA:

SHRI HIMATSINGKA:

Will the Minister of EDUCATION be pleased to state:

(a) the specific steps being taken by Government to achieve a common educational policy throughout the country; and

(b) whether a policy is also being laid for the uniform pay-scales for different categories of teaching staff in all the States keeping in view the demands made from time to time?

THE MINISTER OF STATE IN  
THE MINISTRY OF EDUCATION  
(SHRI BHAGWAT JHA AZAD):

(a) The Government has adopted a Resolution on the National Policy on Education and has further decided that this should form the basis of the Fourth Five Year Plan, which will begin next year.

(b) The National Policy has laid down that the emoluments of teachers should be adequate and satisfactory having regard to their qualifications and responsibilities.

#### SABOTAGE OF TELECOMMUNICATION LINK IN ASSAM

\*806. SHRI HEM BARUA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that telecommunication links in Shillong have been disrupted twice within ten days by saboteurs recently;

(b) if so, whether it is connected with the proposal for the re-organisation of the State; and

(c) if so, the details thereof and the steps taken by Government to prevent such incidents?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN):

(a) to (c). Telecommunication links in Shillong were disrupted twice in July 1968 on account of cutting and stealing of copper-wire. This incident was not connected with the proposal for reorganisation of the State. Prompt action was taken by the Police and two persons have already been convicted in connection with these incidents of theft.

#### MERGER OF JAMMU AND KASHMIR AND HIMACHAL PRADESH

\*807. SHRI PREM CHAND VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of a move among the people of Jammu and Kashmir as well as of Himachal Pradesh for the merger of both areas;

(b) whether Government have seen the press reports wherein the Himachal Pradesh Chief Minister is reported to have welcomed the move;

(c) if so, Government's reaction thereto; and

(d) whether the matter has come under consultation and consideration of Government?